Central Administrative Tribunal, Lucknow Bench, Lucknow ORIGINAL APPLICATION No.366/2007

This the 3rd day of August, 2009

Hon'ble Ms. Sadhna Srivastava, Member (J) Hon'ble Dr. A.K. Mishra, Member-A

I.A. Faruqi aged about 52 years S/o Late I.A. Faruqi R/o 4/73, Vishal Khand, Gomtinagar, Lucknow.

.....Applicant

By Advocate: Sri A. Moin.

Versus

Union of India, through

- 1. General Manager, Northern Railway, Baroda House, New Delhi.
- 2. Divisional Railway Manager, Northern Railway, Hazratganj, Lucknow.
- 3. Senior Divisional Personnel Officer Northern Railway Hazratganj, Lucknow.
- 4. Financial Advisor & Chief Accounts Officer, Northern Railway, Baroda House, New Delhi.
- 5. Sr. Electronic Data Processing Manager (EDPM)
 Northern Railway, Lucknow.

.....Respondents

By Advocate: Shri S.M.S. Saxena.

ORDER (Oral)

By Ms. Sadhna Srivastava, Member-J

This application was initially filed for two reliefs (a). not to repatriate the applicant to his parent department i.e. Operating Department from the post of Assistant Programmer in Electrical Date Processing Center, (b). to consider the option of applicant for absorption in IT Cadre as stipulated in Railway Board order dt. 17.11.2004, as modified by Circular dt. 16.11.2006. As the case proceeded, the department itself decided to allow the applicant to continue as Assistant Programmer in EDP Center with the approval of higher



authority. This development has been brought to the notice of Tribunal by means of M.P.No.945/2008. Consequently, the only relief, which the applicant claims is to consider his request for absorption in IT Cadre.

- 2. The Tribunal, in the above circumstances, is inclined to dispose of this OA with a direction to the respondents to consider the claim of the applicant for absorption in IT Cadre according to the rules on the subject.
- 3. The OA is accordingly disposed of without any order as to costs.

(Dr. A.K. Mishra)

Member-A

(Sadhna Srivastava)

Member J

Amit/-